

ANNEXURE-B

The below is the format as per IBBI Circular No. IBBI/CIRP/36/2020 dated 27th November, 2020.

NAME OF THE CORPORATE DEBTOR: MCDOWELL HOLDINGS LIMITED;

DATE OF COMMENCEMENT OF CIRP: 08/04/2022;

LIST OF CREDITORS AS ON: 27/04/2022

LIST OF CREDITORS - FINANCIAL CREDITORS

Sl.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	SUN STAR HOTELS AND ESTATES PRIVATE LIMITED	U55101TN2006PTC058906	20/04/2022	17,61,75,628/-	17,61,75,628/-	FINANCIAL CREDIT	NIL	NIL	NO	94.46%	NIL	NIL	NIL	NA	
2.	PIXIE ENTERPRISES PRIVATE LIMITED	U52100PY1998PTC001583	18/04/2022	1,03,41,973/-	1,03,41,973/-	FINANCIAL CREDIT	NIL	NIL	NO	5.54%	NIL	NIL	NIL	NA	
	TOTAL			18,65,17,601/-	18,65,17,601/-					100.00%					

3.	UB INFRASTRU CTURE PROJECTS LIMITED	U85110KA19 91PLC01184 5	18/04/2022	19,56,000/-	19,56,000/-	FINANCIAL CREDIT	NIL	NIL	YES*	N.A.	NIL	NIL	NIL	NA	
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*Provisionally Considered as a Related Party. Several documents and details needs to be perused and finalized.

Date: 27-04-2022

Place: Bangalore

K. Prasad Rao

Signature of the Interim Resolution Professional

Mr. KONDURU PRASANTH RAJU

For MCDOWELL HOLDINGS LIMTIED

IBBI/IPA-002/IP-N00708/2018-2019/12200